

Annexure – 7

Name of the corporate debtor: M/s A P STEEL RE ROLLING MILL LIMITED ; Date of commencement of CIRP: 02/05/2024 ; List of creditors as on: 25/06/2024
List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Authorised officer, Employee State Insurance Corporation, Thrissur	Central Government	15.05.2024	63,218.00	63,218.00	Govt Dues	Nil	Nil	No	Nil	Nil	Nil	-	0.00	Nil
2	Kerala State Electricity Board Limited	Government of Kerala	16.05.2024	166,979,192.00	74,124,588.00	Govt Dues	Nil	Nil	No	Nil	Nil	Nil	-	92,854,604.00	Supporting documents requested
	Total			167,042,410.00	74,187,806.00									92,854,604.00	